

DIRECTORATE GENERAL OF FOREIGN TRADE  
DES-VI (FOOD & MISC)

**Minutes of the meeting NC-VI held on 29.11.2007.**

The Meeting No. 33 /AM08 for the licensing year 2007-08 to consider the cases under Duty Exemption Schemes ( Chapter-4) of Foreign Trade Policy 2004-09 pertaining to Misc. & Food Products was held on 29.11.2007 under the Chairmanship of Shri Anil Aggarwal Jt. DGFT in Conference Room No.4 of DGFT office.

List of members present in in the meeting is at Annexure-I

|                                                 |                                                           |                                                  |                             |
|-------------------------------------------------|-----------------------------------------------------------|--------------------------------------------------|-----------------------------|
| <b>Case No. 715<br/>NC-VI<br/>Dt.29.11.2007</b> | <b>Party Name:</b> M/s. Surya<br>International, Ahmedabad | Meeting No/Date<br>33/08<br>Date 29.11.2007      | <b>Status<br/>Deferred.</b> |
| HQ File No.<br>01/85/50/855/AM05                | RLA File<br>08/81/040/0311/AM05                           | Lic No./Date<br><b>0810042813<br/>15.10.2004</b> | Defer date<br>NIL           |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                            | QTY. | UOM   | FOB(Rs) | FOB(US\$)<br>Currency |
|------|------------------------------------------------------------------------|------|-------|---------|-----------------------|
| .1.  | Powder Drink Technical<br>Characteristics coloring<br>Amorphous Powder | 14   | Ton   | 3100000 | 68889                 |
|      |                                                                        |      | Total | 3100000 | 68889                 |

| S.No | IMPORT ITEM  | QTY. | UOM   | CIF (Rs)  | CIF (US\$)<br>Currency |
|------|--------------|------|-------|-----------|------------------------|
| 1.   | ACESULFAME-K | 1000 | KG    | 379500.00 | 8250                   |
|      |              |      | Total | 379500.00 | 8250                   |

Position:

Decision: Defer

The Committee considered the case as per agenda. In this case P.H was given on request made by the firm but no representative of firm turned up before NC meeting. It was noted that the use of ACESULFAME-K is restricted in India. Accordingly, DCSSI was requested to assess and confirm the maximum quantity that can be permitted for import by the firm against the proposed export of 14 ton Powder Drink.

|                                                 |                                                            |                                                         |                            |
|-------------------------------------------------|------------------------------------------------------------|---------------------------------------------------------|----------------------------|
| <b>Case No. 716<br/>NC-VI<br/>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Plant Lipids Pvt.Ltd, Ernakulam | Meeting No & Date<br>33/08<br>Date 29.11.2007           | <b>Status</b><br>Approved. |
| HQ File No.<br>01/85/162/123/AM05/<br>DES.VI    | RLA File<br>10/24/040/079/AM06                             | Lic No. & Date<br><b>1010023187</b><br><b>28.3.2006</b> | Defer date<br>NIL          |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM           | QTY.      | UOM   | FOB(Rs)  | FOB(US\$)<br>Currency |
|------|-----------------------|-----------|-------|----------|-----------------------|
| 1.   | 67/0- CURCUMIN POWDER | 10000.000 | KG    | 14091540 | 315600.00             |
|      |                       |           | TOTAL | 14091540 | 315600.00             |

| S.No | IMPORT ITEM | QTY.       | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|-------------|------------|-------|------------|------------------------|
| 1.   | TURMERIC    | 250000.000 | KG    | 11,742,950 | 263,000                |
|      |             |            | Total | 11,742,950 | 263,000                |

|                                              |                                                              |                                                          |                           |
|----------------------------------------------|--------------------------------------------------------------|----------------------------------------------------------|---------------------------|
| <b>Case No. 717<br/>NC-VI Dt. 29.11.2007</b> | <b>Party Name:</b> M/s.<br>Plant Lipids Pvt. Ltd, Ernakulam. | Meeting No & Date<br>33/08<br>Date 29.11.2007            | <b>Status</b><br>Approved |
| HQ File No.<br>01/85/50/219<br>/AM.06/DES.VI | RLA File 10/81/040/075/AMO6                                  | Lic No. & Date<br><b>1010022597</b><br><b>13.01.2006</b> | Defer date<br>NIL.        |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM          | QTY.     | UOM   | FOB(Rs)     | FOB(US\$)<br>Currency |
|------|----------------------|----------|-------|-------------|-----------------------|
| 1.   | 67/0- CURCUMIN PODER | 10000.00 | KG    | 14091540.00 | 315600.00             |
|      |                      |          | TOTAL | 14091540.00 | 315600.00             |

| S.No | IMPORT ITEM | QTY.       | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|-------------|------------|-------|------------|------------------------|
| 1.   | TURMERIC    | 250000.000 | KG    | 11,742,950 | 263,000                |
|      |             |            | Total | 11,742,950 | 263,000                |

|                                                 |                                                                |                                                        |                           |
|-------------------------------------------------|----------------------------------------------------------------|--------------------------------------------------------|---------------------------|
| <b>Case No. 718<br/>NC-VI<br/>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Plant Lipids Pvt. Ltd,<br>Ernakulam | Meeting No & Date<br>33/08<br>Date 29.11.2007          | <b>Status</b><br>Approved |
| HQ File No.<br>01/85/162/ 105<br>/AM.07/DES.VI  | RLA File<br>10/81/040/035/AMAM06                               | Lic No. & Date<br><b>1010021429</b><br><b>5.9.2005</b> | Defer date<br>NIL.        |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM           | QTY.      | UOM   | FOB(Rs)     | FOB(US\$)<br>Currency |
|------|-----------------------|-----------|-------|-------------|-----------------------|
| 1.   | 67/0- CURCUMIN POWDER | 10000.000 | KG    | 14091540.00 | 315600.00             |
|      |                       |           | TOTAL | 14091540.00 | 315600.00             |

| S.No | IMPORT ITEM | QTY.       | UOM | CIF (Rs)      | CIF (US\$)<br>Currency |
|------|-------------|------------|-----|---------------|------------------------|
| 1.   | TURMERIC    | 250000.000 | KG  | 11,742,950.00 | 263,000.00             |

Position:

Decision: Approved.

**The Committee considered the case as per agenda.** These three cases of the firm were earlier considered in ` NC meeting No. 50/07 held on 22.03.2007 and following decision was taken:

“The Committed considered the cases as per agenda. The Committee observed that the Spices Board has furnished Analytical Report in respect of these three advance licenses certifying yield between 5.37% to 6.35%.the NC had accordingly ratified these licences on the above yield.

The representation of the firm was considered and applicant firm have given a personal hearing. In P.H Shri A.G Mathew Technical Director appeared before Committee and explained that the case as under:-

1. They have exported Curcumin Crystal of 95%. Purity which is used as superior bright food color, the item exported is in Monomeric Crystalline form, for which the analysis method is different than the normal method of testing.
2. Turmeric has pure Monomeric Curcumin & condensed Curcumin, however condensed Curcumin will not yield crystals.
3. The spectrophotometric method of analysis is suitable for determining only Curcumin content, however for curcumin crystals ( 95%) the suitable method is Analytical method
4. The general testing method for Curcumin is spectro photometric method while appropriate method for crystalline Curcumin is Analytical Method.
5. The yield of crystalline form is 3 to 3.5% only.

Committee further noted that the Spices Board has reanalyzed the samples with analytical method and reported yield for these samples ranging from 1.49% to 2.52 %. It is also noted that in the past application for the same item two license was ratified by NC on 3.5 % yield ( Advance license No. 1010023704 dt. 15.06.06 & Advance license No. 1010025310 dt. 09.01.2007).

On the basis of above facts, Committee decided to ratify these licenses on the basis of yield of 4% ( as requested by the firm) . However the description of export should be **Curcumin crystal / powder (95% purity )**.

No repeat licence should be issued on these Norms.

**RLA to take consequential action as per Policy/Procedure.**

|                                                             |                                                                |                                            |                                   |
|-------------------------------------------------------------|----------------------------------------------------------------|--------------------------------------------|-----------------------------------|
| <b>Case No. 719</b><br><b>NC-VI</b><br><b>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Synthite Indl. Chem. Ltd,<br>Cochin | Meeting No & Date<br>33/08 Date 29.11.2007 | <b>Status</b><br><b>Rejected.</b> |
|                                                             |                                                                |                                            |                                   |

|                                                |                                 |                                                   |                    |
|------------------------------------------------|---------------------------------|---------------------------------------------------|--------------------|
| HQ File No.<br>01/85/162/ 677<br>/AM.05/DES.VI | RLA File<br>10/24/040/0033/AM05 | Lic No. & Date<br><b>1010017514 DT. 13.9.2004</b> | Defer date<br>Nil. |
|------------------------------------------------|---------------------------------|---------------------------------------------------|--------------------|

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                           | QTY.    | UOM   | FOB(Rs)      | FOB(US\$)<br>Currency |
|------|-------------------------------------------------------------------------------------------------------|---------|-------|--------------|-----------------------|
| 1.   | Oleoresin Coriander with 1.5% Oil.                                                                    | 1000.00 | KG    | 1,86,000.00  | 4,000.00              |
| 2.   | Oleoresin Coriander with 5% Oil                                                                       | 800.00  | KG    | 2,23,200.00  | 4800.00               |
| 3.   | Oleoresin Coriander with 10% Oil                                                                      | 500     | KG    | 2,55,750.00  | 5500.00               |
| 4.   | Oleoresin Coriander with 40% Oil                                                                      | 500.00  | KG    | 4,18,500.00  | 9000.00               |
| 5.   | Oleoresin Coriander with 50% Oil                                                                      | 400     | KG    | 3,72,000.00  | 8000.00               |
| 6.   | Oleoresin Coriander with 99% Oil ( Obtained by extraction of roasted coriander( Coriandrum sativum L) | 100.00  | KG    | 4,40,355.00  | 9470.00               |
|      |                                                                                                       |         | TOTAL | 18,95,805.00 | 40,770.00             |

| S.No | IMPORT ITEM   | QTY. | UOM   | CIF (Rs)     | CIF (US\$)<br>Currency |
|------|---------------|------|-------|--------------|------------------------|
| 1.   | CORIANDER OIL | 604  | KG    | 14,04,300.00 | 30,200.00              |
|      |               |      | Total | 14,04,300.00 | 30,200.00              |

Position:

Decision: Rejected.

**The Committee considered the case as per agenda. The Committee noted that advance licence should not have been issued in terms of Policy Division letter No. 01/94/180/Misc/AM05/PC IV dated 9.7.2004. Therefore, the Committee decided to reject the case. RLA to call back all such advance Licences which are contrary to the instructions dated 9.7.2004.**

|                                                 |                                                                          |                                                    |                            |
|-------------------------------------------------|--------------------------------------------------------------------------|----------------------------------------------------|----------------------------|
| <b>Case No. 720<br/>NC-VI<br/>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Unibic Biscuits India Pvt, Ltd,<br>Bangalore. | Meeting No & Date<br>33/08DT. 29.11.2007           | <b>Status</b><br>Approved. |
| HQ File No.<br>01/85/050/00068/AM08/DES.VI      | RLA File<br>07/24/040/00379/AM08                                         | Lic No. & Date<br>0710053055 DT. <b>27.08.2007</b> | Defer date<br>Nil.         |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM            | QTY.      | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|------------------------|-----------|-------|------------|-----------------------|
| 1.   | 67/0- Fruit Mince Pies | 21463.000 | KG    | 1904859.00 | 53658.00              |
|      |                        |           | TOTAL | 1904859.00 | 53658.00              |

| S.No | IMPORT ITEM | QTY.      | UOM   | CIF (Rs)    | CIF (US\$)<br>Currency |
|------|-------------|-----------|-------|-------------|------------------------|
| 1.   | FRUIT MINCE | 10100.000 | KG    | 1,265172.00 | 34,150.00              |
|      |             |           | Total | 1,265172.00 | 34,150.00              |

Position:

Decision: Approved.

The Committee considered the case as per agenda. It was observed that in a similar case in NC 22/08 held on 6.9.2007, The Committee had approved import with 5% wastage. The norms so approved under para 4.7 of HBP Vol. I valid for one year. Accordingly, the Committee decided to ratify the advance authorization as under:

Export Product  
Fruit Mince Pies

Quantity  
21463.00 Kg.

Import Item

Quantity

Fruit Mince 9222.00 Kg.

The type of Fruit Mince shall be same both in imports as well as in exports.

RLA to take further action in terms of the provisions of the Foreign Trade Policy/Procedure and subject to other usual conditions.

|                       |                  |                            |                    |
|-----------------------|------------------|----------------------------|--------------------|
| Case No. 721<br>NC-VI | Party Name: M/s. | Meeting No & Date<br>33/08 | Status<br>Approved |
|-----------------------|------------------|----------------------------|--------------------|

|                                              |                                         |                                                         |                    |
|----------------------------------------------|-----------------------------------------|---------------------------------------------------------|--------------------|
| <b>Dt.29.11.2007</b>                         | Chamong Tee Export Pvt.<br>Ltd, Kolkata | Date 29.11.2007                                         |                    |
| HQ File No.<br>01/85/050/030/AM08<br>/DES.VI | RLA File<br>ALS-G/02/24/40/64/AM08      | Lic No. & Date<br><b>210101272</b><br><b>01.06.2007</b> | Defer date<br>Nil. |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM          | QTY.    | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|----------------------|---------|-------|------------|-----------------------|
| 1.   | Tea Bags ( With Tea) | 1560.00 | KG    | 1243500.00 | 30000.00              |
|      |                      |         | TOTAL | 1243500.00 | 30000.00              |

| S.No | IMPORT ITEM                                                                                                                                   | QTY. | UOM   | CIF (Rs)  | CIF (US\$)<br>Currency |
|------|-----------------------------------------------------------------------------------------------------------------------------------------------|------|-------|-----------|------------------------|
| 1.   | Nylon for Te Packing Nylon Filter with<br>paper tag 140 mm(W)x58 pitch with<br>printing of "Tea" on paper tag-600 tags<br>per rollx130 Rolls. | 130  | Rolls | 539980.40 | 12872.00               |
|      |                                                                                                                                               |      | Total | 539980.40 | 12872.00               |

Position:

Decision: Approved.

**The Committee considered the case as per agenda. It was decided by the NC meeting to approve the case on net to net basis with accountability in exports.**

**RLA to take consequential action as per policy/procedure.**

|                                                             |                                                                          |                                                         |                           |
|-------------------------------------------------------------|--------------------------------------------------------------------------|---------------------------------------------------------|---------------------------|
| <b>Case No.7 22</b><br><b>NC-VI</b><br><b>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Kalico Foods & Beverages<br>Pvt, Ltd, Mumbai. | Meeting No & Date<br>33/08<br>Date 29.11.2007           | <b>Status</b><br>Deferred |
| HQ File No.<br>01/85/162/ 616/AM08<br>/DES.VI               | RLA File<br>03/94/40/364/AM08                                            | Lic No. & Date<br><b>310440773</b><br><b>24.08.2007</b> | Defer date<br>Nil.        |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                             | QTY.   | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|-----------------------------------------------------------------------------------------|--------|-------|------------|-----------------------|
| 1.   | 67/0- DEHYDRATED ONION<br>POWDER ALL SIZE<br>GRANULES/MINCED/SLICED AND<br>CHOPPED ETC. | 55,000 | MT    | 4455000.00 | 110000.00             |
|      |                                                                                         |        | TOTAL | 4455000.00 | 110000.00             |

| S.No | IMPORT ITEM | QTY.    | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|-------------|---------|-------|------------|------------------------|
| 1.   | RAW ONION   | 660.000 | MT    | 4058340.00 | 94380.00               |
|      |             |         | Total | 4058340.00 | 94380.00               |

Position:

Decision: Deferred.

**The Committee considered the case as per agenda. The Committee decided to ask the firm to furnish the following information/details:**

- (a) **Separate quantity of different export products of (1) Dehydrated Onion in Granules (ii) Dehydrated Minced Slice (iii) Dehydrated Onion Chopped etc.**
- (b) **Quantity of requirement of inputs separately for each of the different export products, with details of the net weight, wastage in terms of weight and percentage and gross weight, duly certified by Chartered engineer.**
- (c) **Justification for requirement of each of the inputs.**
- (d) **Manufacturing process with flow chart for all export products.**
- (e) **Stage wise wastage involved, duly certified by a chartered engineer.**
- (f) **Copy of export order.**
- (g) **Copy of manufacturing licence and production capacity of supporting manufacturer.**

Case may be re-listed on receipt of the information is asked for.

|                                                             |                                                         |                                                        |                           |
|-------------------------------------------------------------|---------------------------------------------------------|--------------------------------------------------------|---------------------------|
| <b>Case No. 723</b><br><b>NC-VI</b><br><b>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Himalaya Int. Ltd, New Delhi | Meeting No & Date                                      | <b>Status</b><br>Approved |
| HQ File No.<br>01/85/162/ 628/AM08<br>/DES.VI               | RLA File<br>05/24/40/353/AM08/ZALC                      | Lic No. & Date<br><b>0510207305</b><br><b>7.8.2007</b> | Defer date<br>Nil.        |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                | QTY. | UOM   | FOB(Rs)       | FOB(US\$)<br>Currency |
|------|----------------------------|------|-------|---------------|-----------------------|
| 1.   | Baby Potato(EB)            | 1100 | MT    | 67320000      | 1650000               |
| 2.   | Baby Potato(Simplot)       | 1000 | MT    | 61200000      | 1500000               |
| 3.   | Baby Potato(Bulk)          | 275  | MT    | 14025000      | 343750                |
| 4.   | Supplemented Mushrooms     | 500  | MT    | 34680000      | 850000                |
| 5.   | Non Supplemented Mushrooms | 2000 | MT    | 97920000      | 2400000               |
| 6.   | Appetizer/Sweets           | 295  | MT    | 84252000      | 2065000               |
| 7.   | Cheese                     | 125  | MT    | 35,700,000.00 | 875000                |
|      |                            |      | TOTAL | 395097000     | 9683750               |

| S.No | IMPORT ITEM                                                         | QTY.     | UOM     | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|---------------------------------------------------------------------|----------|---------|------------|------------------------|
| 1.   | Plastic Pouches for Packing of Baby Potato (EB)                     | 1860860  | Number  | 5,266,235  | 129074                 |
| 2.   | Plastic Pouches for Packing of Baby Potato (Simplot)                | 10150000 | Number  | 12687,500  | 310968                 |
| 3.   | Spawn Mate for Supplemented Mushrooms                               | 247450   | KG      | 9,800,000  | 240196                 |
| 4.   | Almond Shelled                                                      | 137500   | KG      | 36,850,000 | 903186                 |
| 5.   | Almonds in Shell                                                    | 137500   | KG      | 25437500   | 623468                 |
| 6.   | Enzymetic preparation containing food stuff to be used in cheese    | 2776.01  | KG      | 13,591,345 | 333121                 |
| 7.   | Skimmed Milk                                                        | 18937.5  | KG      | 1,893,750  | 46415                  |
| 8.   | Corrugated Cartons Printed/Non Printed for Baby Potato EB           | 155069   | Numbers | 3,566,597  | 87417                  |
| 9.   | Corrugated Cartons Printed/Non Printed for Baby Potato (Simplot)    | 111538   | Numbers | 2,565,385  | 62877                  |
| 10.  | Corrugated Cartons Printed/Non Printed for Baby Potato (Bulk)       | 13398    | Number  | 308,159    | 7553                   |
| 11.  | Corrugated Cartons Printed/Non Printed for Mushrooms (Supplemented) | 27550    | Number  | 633,650    | 15531                  |
| 12.  | Corrugated Cartons Printed/Non                                      | 111784   | Number  | 2,571,035  | 63016                  |

|     |                                                                        |        |        |           |         |
|-----|------------------------------------------------------------------------|--------|--------|-----------|---------|
|     | Printed for Mushrooms ( Non Supplemented)                              |        |        |           |         |
| 13. | Corrugated Cartons Printed/Non Printed for Appetizers.                 | 32065  | Number | 801,630   | 19648   |
| 14. | Corrugated Cartons Printed/Non Printed for Cheese.                     | 8872   | Number | 195,192   | 4784    |
| 15. | Polythene Bags Blue Printed/Non Printed for Baby Potato Bulk           | 744    | KG     | 62,525    | 1532    |
| 16. | Polythene Bags Blue Printed/Non Printed for Supplemented Mushrooms     | 1523   | KG     | 127890    | 3135    |
| 17. | Polythene Bags Blue Printed/Non Printed for Non supplemented Mushrooms | 6099   | KG     | 511,560   | 12538   |
| 18. | Polythene Bags Blue Printed/Non Printed for Cheese.                    | 808    | KG     | 67,848    | 1663    |
| 19. | Polythene Bags Printed/Non Printed for Compost.                        | 63438  | KG     | 5,201,875 | 127497  |
| 20. | Pot in white polypropylene Homopolymer, Unprinted                      | 100000 | Number | 1,078,056 | 26619   |
|     |                                                                        |        | TOTAL  | 123217732 | 3020238 |

Position:

Decision: Approved.

**The Committee considered the case as per agenda. It was noted that is was not possible to establish a correlation between the following imported inputs at S.No 3,4,5,6,&7 and the final export product “3. Spawn Mate for Supplemented Mushrooms.**

4. Almonds shelled.
5. Almonds in shell.
6. Enzymatic preparation containing food.
7. Skimmed milk.”

Therefore, the Committee decided not to permit the above items at S.No. 3,4,5,6, & 7. Other items i.e plastic pouches/bags & corrugated cartons are packing material & may be allowed as per packing policy.

**RLA to take consequential action as per Policy/Procedure.**

|                     |                         |                              |               |
|---------------------|-------------------------|------------------------------|---------------|
| <b>Case No. 724</b> | <b>Party Name:</b> M/s. | <b>Meeting No &amp; Date</b> | <b>Status</b> |
|---------------------|-------------------------|------------------------------|---------------|

|                                                 |                                         |                                           |                    |
|-------------------------------------------------|-----------------------------------------|-------------------------------------------|--------------------|
| <b>NC-VI</b><br><b>Dt.29.11.2007</b>            | LGW Ltd, Kolkata.                       | 33/08<br>Date 29.11.2007                  | Approved           |
| HQ File No.<br>01/85/162/ 500/     AM.08/DES.VI | RLA File<br>ALS-<br>G/02/24/40/158/AM08 | Lic No. & Date<br>210103663<br>29.08.2007 | Defer date<br>Nil. |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                  | QTY.  | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|----------------------------------------------|-------|-------|------------|-----------------------|
| 1.   | Hair Band ( Made from Thermo-Poly Urethanes) | 7.843 | MT    | 1366500.00 | 33329.25              |
|      |                                              |       | TOTAL | 1366500.00 | 33329.25              |

| S.No | IMPORT ITEM           | QTY. | UOM   | CIF (Rs)   | CIF (US\$)<br>Currency |
|------|-----------------------|------|-------|------------|------------------------|
|      | Thermo-Poly Urethanes | 8.00 | MT    | 1180600.00 | 31,011                 |
|      |                       |      | Total | 1180600.00 | 31,011                 |

Position:

Decision: Approved.

**The Committee considered the case as per agenda. It was decided by the NC meeting to approve the case on net to net basis. Accordling, the committee ratified the following qty:**

**Export item**

**Qty.**

Hair Band (Made from Thermo poly urethane)                      7.843 MT.

**Import Item.**

Thermo poly urethane                                                              7.843 MT

RLA to take consequential action as per policy/procedure.

|                                     |                         |                            |                           |
|-------------------------------------|-------------------------|----------------------------|---------------------------|
| <b>Case No. 725</b><br><b>NC-VI</b> | <b>Party Name:</b> M/s. | Meeting No & Date<br>33/08 | <b>Status</b><br>Approved |
|-------------------------------------|-------------------------|----------------------------|---------------------------|

|                                                |                                           |                                                         |                    |
|------------------------------------------------|-------------------------------------------|---------------------------------------------------------|--------------------|
| <b>Dt.29.11.2007</b>                           | HALDIRAM Marketing Pvt, Ltd,<br>N. Delhi. | Date 29.11.2007                                         |                    |
| HQ File No.<br>01/85/162/ 612/<br>AM.08/DES.VI | RLA File<br>05/24/40/36/AM08/ZALC/CLA     | Lic No. & Date<br><b>510207633</b><br><b>17.08.2007</b> | Defer date<br>Nil. |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                                                                                             | QTY.     | UOM   | FOB(Rs)    | FOB(US\$)<br>Currency |
|------|---------------------------------------------------------------------------------------------------------|----------|-------|------------|-----------------------|
| 1.   | 67/- READY TO EAT FOOD I.E. SWEETS/SNACKS OF 0.500 KGS WEIGHT PACKED IN PLASTIC TRAY MADE OF PP/EVOH.PP | 9600.000 | Packs | 9600000.00 | 218181.00             |
|      |                                                                                                         |          | TOTAL | 9600000.00 | 218181.00             |

| S.No | IMPORT ITEM                                                                                                 | QTY.  | UOM    | CIF (Rs)  | CIF (EURO)<br>Currency |
|------|-------------------------------------------------------------------------------------------------------------|-------|--------|-----------|------------------------|
| 1.   | PLASTIC TRAY MADE OF PP/EVOH/PP:LENGTH :187 MM,BREADTH :137 MM Depth:36 MM VOLUME:610MM, RECTANGULAR SHAPE. | 96000 | Number | 765720.00 | 12762.00               |
|      |                                                                                                             |       | Total  | 765720.00 | 12762.00               |

Position:

Decision: Approved.

**The Committee considered the case as per agenda. It was decided by the NC meeting to approve the packing material on net to net basis with accountability in exports.**

RLA to take consequential action as per policy/procedure.

|                                                             |                                                                     |                                               |                               |
|-------------------------------------------------------------|---------------------------------------------------------------------|-----------------------------------------------|-------------------------------|
| <b>Case No. 726</b><br><b>NC-VI</b><br><b>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>Spacewood Furnishers (P) Ltd,<br>Nagpur. | Meeting No & Date<br>33/08<br>Date 29.11.2007 | <b>Status</b><br>Transferred. |
| HQ File No.<br>01/85/162/619/AM08<br>/DES.VI                | RLA File<br>03/95/40/519/AM08                                       | Lic No. & Date<br>0310443472<br>18.09.2007    | Defer date<br>Nil.            |

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Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                  | QTY. | UOM      | FOB(Rs) | FOB(US\$)<br>Currency |
|------|------------------------------|------|----------|---------|-----------------------|
| 1.   | 90/0 PVC FOIL<br>DOORS 42 MM | 404  | SQ METER | 842902  | 21020                 |
|      |                              |      | TOTAL    | 842902  | 21020                 |

| S.No | IMPORT ITEM                  | QTY. | UOM      | CIF (Rs) | CIF (US\$)<br>Currency |
|------|------------------------------|------|----------|----------|------------------------|
| 1.   | 8 MM PLAIN MDF<br>BOARD      | 890  | SQ METER | 87465    | 2182                   |
| 2.   | PVC FOILED                   | 1245 | SQ METER | 214193   | 5341                   |
| 3.   | 25 MM CORE<br>PARTICLE BOARD | 441  | SQ METER | 910002   | 2269                   |
| 4.   | GLUE                         | 323  | KG       | 97361    | 2428                   |
|      |                              |      | TOTAL    | 490021   | 12220                  |

Position:

Decision: Transferred

**The Committee considered the case as per agenda. It was decided by the NC meeting to transfer case to DES-VII.**

|                                                 |                                                                    |                                               |                              |
|-------------------------------------------------|--------------------------------------------------------------------|-----------------------------------------------|------------------------------|
| <b>Case No. 727<br/>NC-VI<br/>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.Spacewood<br>Furnishers (P) Ltd,<br>Nagpur. | Meeting No & Date<br>33/08<br>Date 29.11.2007 | <b>Status</b><br>Transferred |
| HQ File No.<br>01/85/162/ 619<br>/AM.08/DES.VI  | RLA File<br>03/95/40/520/AM08/ZALC                                 | Lic No. & Date<br>0310443473<br>18.09.2007    | Defer date                   |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

| S.No | EXPORT ITEM                | QTY.    | UOM      | FOB(Rs) | FOB(US\$)<br>Currency |
|------|----------------------------|---------|----------|---------|-----------------------|
| 1.   | FOIL DOORS 18 MM THICKNESS | 1000.00 | SQ METER | 930200  | 23200                 |
|      |                            |         | TOTAL    | 930200  | 23200                 |

| S.No | IMPORT ITEM                         | QTY.   | UOM      | CIF (Rs)  | CIF (US\$)<br>Currency |
|------|-------------------------------------|--------|----------|-----------|------------------------|
| 1    | 18 MM THICK MDF BOARD               | 1100   | SQ METER | 204237    | 5093                   |
| 2.   | BASE PAPER 80-100(GSM)              | 1100   | SQ METER | 28192.5   | 703                    |
| 3.   | PVC FOILED POLYVINYL CHORID E SHHET | 1500   | SQ METER | 264000.00 | 6584                   |
| 4.   | PARA FORMAL DEHYDE                  | 104.00 | KG       | 2746.00   | 49                     |
| 5.   | MALAMIN E                           | 66.00  | KG       | 4982.00   | 124                    |
| 6.   | GLUE DORUS POLY URETHE NE           | 100.00 | KG       | 3080.00   | 77.00                  |

Position:

Decision: Transferred

**The Committee considered the case as per agenda. It was decided by the NC meeting to transfer case to DES-VII.**

|                                                 |                                             |                                            |                              |
|-------------------------------------------------|---------------------------------------------|--------------------------------------------|------------------------------|
| <b>Case No. 728<br/>NC-VI<br/>Dt.29.11.2007</b> | <b>Party Name:</b> M/s.<br>CRI Ltd, Kolkata | Meeting No & Date<br>33/08 Date 29.11.2007 | <b>Status</b><br>Transferred |
| HQ File No.<br>01/85/162/614/AM08<br>/DES.VI    | RLA File<br>ALS-<br>G/02/24/40/104AM08      | Lic No. & Date<br>210102472<br>18.07.2007  | Defer date<br>Nil.           |

Application : Request for ratification of advance authorization under para 4.7 of HBP(Vol.1) 2002-2007

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| S.No | EXPORT ITEM   | QTY.In crore | UOM     | FOB(Rs)  | FOB(US\$)<br>Currency |
|------|---------------|--------------|---------|----------|-----------------------|
| 1.   | Ball pen Tips | 21.38        | Numbers | 52466250 | 1282800               |
|      |               |              | TOTAL   | 52466250 | 1282800               |

| S.No | IMPORT ITEM | QTY.      | UOM    | CIF (Rs)<br>In crore | CIF (US\$)<br>Currency |
|------|-------------|-----------|--------|----------------------|------------------------|
| 1.   | N.S.WIRE    | 25        | MT     | 1.7535               | 428750                 |
| 2.   | N.C BALLS   | 215938000 | Number | .3248                | 323907                 |
|      |             |           | TOTAL  | 2.0783               | 752657                 |

Position:

Decision: Transferred

**The Committee considered the case as per agenda. It was decided by the NC meeting to transfer case to DES-I.**

**-X-X-X-X-**